

IT E M NO.2 0 4

COUR T NO.8

S E C T I O N II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).3 1 7 3 / 2 0 0 6

(From the judgement and order dated 24 / 0 2 / 2 0 0 6 in S B C R L No. 1 5 2 2 / 2 0 0 5 of
The HIGH COUR T OF RA J A S T H A N AT JAI P U R)

S U R E N D R A K U M A R B H A T I A

Petitioner(s)

V E R S U S

K A N H A I Y A L A L & O R S .

Respondent(s)

(With appln(s) for permission to file addl. affidavit and addl. documents and
permission to file volume- II and exemption from filing OT and impleadment as
party respondent and office report)
(for final disposal)

W I T H S L P (C r l) N O . 6 2 1 3 o f 2 0 0 6

(With appln.(s) for stay and c/delay in filing S L P and exemption from filing OT and
permission to file vol.-II and directions and office report)(for final disposal)

Date: 16 / 0 1 / 2 0 0 9

These Petitions were called on for hearing today.

CORAM :

H O N ' B L E M R . J U S T I C E R . V . R A V E E N D R A N

H O N ' B L E M R . J U S T I C E J . M . P A N C H A L

For Petitioner(s) Mr. Vijay Hansa ri a, Sr.Adv.

in S L P (C r l .) 3 1 7 3 / 0 6 Ms. Sneha Kalita, Adv.

Mr. B.D. Shar m a , Adv.

Mr. Narotta m Vyas, Adv.

Mr. Sohan Singh, Adv.

in S L P (C r l .) 6 2 1 3 / 0 6

Mr. Ajay Choudhary, Adv.

For Respondent(s)

Mr. P.H. P a r e k h, Sr.Adv.

for R R 1 & 2

Mr. P rivin Chandra, Adv.

Mr. Ajay Kr. Jha, Adv.

Ms. Divya Sinha, Adv.

Ms. P all avi Srivastava, Adv.

for M/S. P a r e k h & Co., Adv.

...2/-

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for the State

Dr. Manish Singhvi, AAG.

Mr. Milind Ku m a r , Adv.

Mr. Aruneshwa r Gupta , Adv

for R.3

Mr. Mukul Ku m a r, Adv.

Mr. P.D. Shar m a , Adv

Mr. B.D. Shar m a , Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard. Hearing concluded.

Judgment reserved.

COUR T MAS T E R

COUR T MAS T E R